

materials have been received alleging that a number of exporters were trying to import large quantities of the plastic raw materials disproportionate to the exports made, thus hurting the domestic industry.

(c) In order to safeguard the interest of domestic industry, Government has placed 20 items under sensitive list vide Public Notice N. 163 (PN)/92-97 dated 14.09.1993. The cases of misuse are being investigated through inspection of the firms and their documents. The orders placed by the foreign firms are also being investigated through Indian Missions abroad. In some cases after investigation, adjudication proceedings are being initiated and the show cause notices have been issued to offending firms under the Foreign Trade (Development and Regulation) Act, 1992. All the offices under the Directorate General of Foreign Trade have been directed to check such misuse by way of various administrative instructions issued recently.

Bank Note Press at Salbani

2468. SHRI SATYAGOPAL MISRA : Will the Minister of FINANCE be pleased to state :

(a) whether the bank note press at Salbani in Midnapur District of West Bengal has been commissioned and the initial lines of production started ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) and (b). The construction work and other civil facilities relating to setting up of new bank note press at Salbani in Midnapur District in West Bengal are in various stages of completion. The RBI expects to place

order for procurement of main plant and equipment shortly. Initial line of production is likely to start from June, 1995. The entire lines of production are likely to be commissioned in about 39 months from the date of placement of order for the main plant and equipment.

Charter Flights Between Delhi-Moscow-Delhi

2469. SHRI R. SURENDER REDDY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether a Memorandum of Understanding has recently been signed between the representatives of the Indian Commercial Pilots Association and the Indian Airlines for running charter flights between Delhi-Moscow-Delhi ;

(b) if so, the details of the terms agreed upon in the Memorandum ; and

(c) the time by which the agreement is likely to come into force and the charter flights would start ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c). Discussions were held between Indian Airlines management and representatives of Indian Commercial Pilots Association on 5th August, 1993 on issues such as flight time, flight duty time, rest period, weekly off and allowances for operation of chartered flight between Delhi and Moscow via Tashkent . The proposal was however subsequently dropped .

Seizure of Gold, Silver at Calicut Airport

2470. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of FINANCE be pleased to state :